

**Guidelines/Criteria for Allocation of Funds Under State Roads of Inter-State or Economic Importance Scheme**

6840. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SHIPPING AND TRANSPORT be pleased to state the guidelines/criteria followed in the matter of allocation of funds under the central-aid programme of State roads of Inter-State or Economic Importance Scheme to different States ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : Allocation of funds to the Centrally aided programme for State Roads under Inter-State or Economic Importance Schemes to different States depends upon :

- (a) the operative sanction for loan;
- (b) total funds already released;
- (c) the overall availability of budget provision for the purpose; and
- (d) the expenditure incurred by the State Government initially as also the capacity of the State Government to incur the expenditure.

**Memorandum from Bihar daily Passengers Association**

6841. SHRI VIJAY KUMAR YADAV : Will the Minister of RAILWAYS be pleased to state :

- (a) whether Bihar Daily Passengers Association submitted a memorandum on 3 April, 1985 to the Divisional Railway Manager, Danapur Division, Eastern Railway ;
- (b) if so, what are their demands; and

(c) Government's reaction thereto ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir.

- (b) Does not arise.
- (c) Does not arise.

**Investment made in State Road Transport Corporations**

6842. SHRI HARIHAR SOREN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

- (a) whether his Ministry have made any investment in different State Road Transport Corporations as share capital;
- (b) if so, the amount of investment made by the Ministry in different State Road Transport Corporations during the last three years; and
- (c) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) to (c). Under Section 23(1) of Road Transport Corporation Act, 1950, the Central Government and State Governments provide capital contribution to different State Road Transport Corporations in the ratio of 1:2. The work relating to disbursement of capital contribution was transferred to this Ministry w.e.f. 1.4.83. An amount of Rs. 180,39,88,534.00 was invested by the Ministry of Railways upto 31.3.83 and during 1983-84 and 1984-85 an amount of Rs. 38.50 crores and Rs. 41.40 crores were invested by this Ministry, respectively. A statement giving details of investment made in each State Road Transport Corporation is attached.

**Statement**

Sl. No.	Name of the Corporation	Investment upto 31-3-83 as made by Ministry of Railways.	Investment during 1983-84.	Investment during 1984-85.
1	2	3	4	5
1.	Andhra Pradesh SRTC	33,70,97,661	05,99,02,000	5,17,81,000
2.	Assam SRTC	4,53,74,500	70,00,000	1,17,88,400